

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 22.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 982/2008	16) O.S 1232/2016
2) O.S 148/2010	17) O.S 512/2017
3) O.S 682/2011	18) O.S 1122/2017
4) O.S 820/2013	19) O.S 50/2018
5) O.S 1034/2013	20) O.S 574/2018
6) O.S 1628/2013	21) O.S 576/2018
7) O.S 1126/2014	22) O.S 282/2019
8) O.S 1476/2015	23) O.S 1392/2019
9) O.S 348/2017	24) Mis.81/2019
10) O.S 964/2017	25) O.S 130/2020
11) O.S 672/2018	26) O.S 266/2020
HEARING	27) O.S 514/2020
12) O.S 1608/2014	28) O.S 688/2020
13) O.S 738/2016	29) O.S 990/2017
14) O.S 732/2020	ORDERS
15) O.S 734/2020	30) O.S 464/2020

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	O.S. 105/2015 (HEARING)		CHIKKAHANUMANTHAIHAH Vs MUNICHANDRA GOWDA	D. MALLIKARJUNA SWAMY
2	O.S. 561/2015 (HEARING) IA/1/2015 IA/2/2015		T DEVAMMA Vs JAYAMMA	KUMAR
3	O.S. 1105/2019 (HEARING) IA/1/2019		SURESH R Vs ABDUL REHAMAN	C.VENKATESH,
4	O.S. 553/2012 (EVIDENCE.)		ANCHAL LUTHRIYA Vs ASHA KUMARI	SRIDHAR.N.
5	O.S. 877/2012 (EVIDENCE.) IA/1/2012		S. A. REVANASIDDAPPA Vs VENKATARAMANAPPA	S. G. PARTHASARATHY
6	O.S. 275/2014 (EVIDENCE.) IA/1/2014		ARVIND N.R. Vs PARVATHAMMA	B.M.SHYAM PRASAD AND ASSOCIATES
12.00- 1.00 PM				
7	O.S. 971/2011 (EVIDENCE.) IA/1/2011		C LAKSHMIPATHY Vs V. @ KAMAKSHAMMA KAMAKSHI	RAJAGOPALACHAR. B.V
8	O.S. 1369/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		P KRISHNAPPA Vs P NAGARAJA	C. SHANKAR REDDY
9	O.S. 1377/2011 (EVIDENCE.) IA/1/2011		LALMABEE Vs AKRAM BASHA	SATYAJIT
10	O.S. 211/2012 (EVIDENCE.) IA/1/2012		ERANNA Vs Y. C. KRISHNAIAH	V. DAYANANDA RAO
11	O.S. 559/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		ANCHAL LUTHRIYA Vs USHA RAMESH	SRIDHAR.N.
12	O.S. 1027/2012 (EVIDENCE.) IA/1/2012		INDIRAMMA Vs PRAKASH	R. B. SADASIVAPPA
13	O.S. 1073/2012 (EVIDENCE.) IA/1/2012		LAKSHMAMMA Vs THAYAMMA	A. M. CHANDRA KUMAR
14	O.S. 273/2007 (HEARING) IA/1/2007		THAMMAIAH Vs CHIKKAKEMPAIAH	V. T. RAYARADDI

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15	O.S. 1199/2011 (HEARING) IA/1/2011		CHINNAPPA Vs AMMAYAMMA	MAILAPPA.K
16	O.S. 563/2012 (HEARING) IA/1/2012		V. RAMACHANDRAN Vs PAPANNA	K.T. ANAND
17	O.S. 425/2014 (HEARING) IA/1/2014		SHIVASHANKAR S REPTD BY MANJUNATH.P Vs S. SHIVAKUMAR	RAVISHANKAR.S.R. AND N.UMESH
18	O.S. 1441/2015 (HEARING) IA/1/2015		S.PARAMESHA Vs M.VENKATARAMU	R. GOPALAKRISHNA.
19	O.S. 841/2017 (HEARING) IA/1/2017		GOVINDARAJU Vs ANANDAMURTHY	SHIVARAMU N
20	O.S. 983/2019 (HEARING) IA/1/2019		RINKU DESHPANDE ALIAS RINKU PRAKASH TALREJA Vs M. KRISHNAPPA	VENKATESH R BHAGATH
21	O.S. 1643/2019 (HEARING) IA/1/2019		CLN PROPERTIES PRIVATE LIMITED REP BY AMIT DANGI Vs M. SOMASHEKAR	C.K NANDAKUMAR
22	O.S. 755/2020 (HEARING) IA/1/2020		SRIDHAR TOTTEMPUDI Vs M SURESH	ABIJITH M M
23	O.S. 757/2020 (HEARING) IA/1/2020		C ANTHONY FRANKLIN Vs M SURESH	ABIJITH M M
24	O.S. 759/2020 (HEARING) IA/1/2020		CHANDRASEKAR ESWARAN Vs M SURESH	ABIJITH M.M,
25	O.S. 761/2020 (HEARING) IA/1/2020		LOKESH C Vs M SURESH	ABIJITH M.M,
26	O.S. 277/2010 (ARGUMENTS) IA/1/2010		K. N. NAGENDRA KUMAR Vs THE COMMISSIONER BBMP	P. M. NARAYANASWAMY
27	O.S. 1127/2011 (ARGUMENTS) IA/1/2011		NAHIMUNISA Vs VALLI	C.M GOWDA
28	O.S. 411/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		SHASHIRAJ JOSHUA Vs P. RAJAPPA	A. P. SASIDHARAN NAIR

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29	O.S. 1743/2014 (ARGUMENTS) IA/1/2014		ROTARY BANGALORE IT CORRIDOR REP BY RAJIV UNNIKRISHNAN Vs ATHLETICS FEDERATION OF INDIA REP ADILLE J SUMARIWALLA	REGO AND REGO
30	O.S. 639/2016 (ARGUMENTS) IA/1/2016		B. VENKATANARAYANA REDDY Vs VENKATAKRISHNAPPA ALIEAS KRISHNAPPA	
31	O.S. 39/2011 (ORDERS.)		CHIKKA LAKKANNA Vs MUNIYAPPA ALIAS DEKAPPA	J.V CHANDRASHEKAR
32	O.S. 767/2020 (ORDERS.) IA/1/2020		RAVISHANKAR Vs K. KAVITHA	PREMAKUMAR D.S
Cases listed below are adjourned due to Covid 19				
33	O.S. 1555/2014 (SUMMONS) IA/1/2014	29-10-2020 (10:00-11:00 AM)	S.V.V.MURTHY Vs B.KRISHNA MURTHY	G.B.N
34	O.S. 613/2016 (SUMMONS) IA/1/2016	29-10-2020 (10:00-11:00 AM)	R. PADMASHRI Vs S.B. SHIVALINGAIAH	
35	O.S. 621/2016 (SUMMONS) IA/1/2016	29-10-2020 (10:00-11:00 AM)	K.A GOPALAKRISHNA. Vs MAHALAKSHMI	
36	O.S. 1057/2016 (SUMMONS) IA/1/2016	29-10-2020 (10:00-11:00 AM)	SHANTHA Vs THIMMARAYAPPA	SURESH SUBBAIAH
37	O.S. 217/2018 (SUMMONS) IA/1/2018	29-10-2020 (10:00-11:00 AM)	L.N. NARAYANAIAH Vs L. NARAYAN	R.B.S
38	O.S. 411/2018 (SUMMONS) IA/1/2018 IA/2/2018	29-10-2020 (10:00-11:00 AM)	TEJASWINI J REP BY JAYARAMU Vs GIRIJESH	P. YOGESH
39	O.S. 433/2018 (SUMMONS) IA/1/2018	29-10-2020 (10:00-11:00 AM)	K.B. BASAVARAJAPPA Vs HUCHAIAH	R. RADHA
40	O.S. 469/2018 (SUMMONS) IA/1/2018	29-10-2020 (10:00-11:00 AM)	LAKSHMAMMA Vs VENKATARAMANAPPA	M. MOHAN KUMAR
41	O.S. 517/2018 (SUMMONS) IA/1/2018	29-10-2020 (10:00-11:00 AM)	SUADELA CONSTRUCTIONS PVT LTD REP BY MANJUNATH A K Vs V. NAGESHWARA RAO	FOX MANDAL

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42	O.S. 1211/2019 (SUMMONS) IA/1/2019	29-10-2020 (10:00-11:00 AM)	MANJUNATH Vs BAJI	R. LOKESH
43	O.S. 1435/2019 (SUMMONS) IA/1/2019 IA/2/2019	29-10-2020 (10:00-11:00 AM)	MEENAKSHI KUTTY REP BY K M NAGARAJA Vs APG INTELLI HOMES PRIVATE LIMITED	B.H. SHIVAKUMAR
44	O.S. 1315/2014 (EVIDENCE.) IA/1/2014	29-10-2020 (1.00- 2.00 PM)	LINGAMMA Vs VENKATAPPA	T.M.NAIK
45	O.S. 1567/2014 (EVIDENCE.) IA/1/2014	29-10-2020 (1.00- 2.00 PM)	R SEETHARAMAIAH Vs M SHIVARUDRAPPA	K H TIMMEGOWDA
46	O.S. 1735/2014 (EVIDENCE.) IA/1/2014	29-10-2020 (1.00- 2.00 PM)	PUSHPARANI Vs T NARAYANAPPA	AMARESH A ANGADI
47	O.S. 557/2015 (EVIDENCE.) IA/1/2015	29-10-2020 (1.00- 2.00 PM)	R RAMESH BABU Vs C MANJUNATH	AMARESH A ANGADI
48	O.S. 709/2015 (EVIDENCE.) IA/1/2015	29-10-2020 (1.00- 2.00 PM)	S.VIJAYALAKSHMI Vs REVANNA	M C VEERABHADRAIAH
49	O.S. 1033/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	29-10-2020 (1.00- 2.00 PM)	BARQUE HOTELS PVT LTD ANISH RANA Vs MAHESH	GEORGE JOSEPH.
50	O.S. 1037/2015 (EVIDENCE.) IA/1/2015	29-10-2020 (1.00- 2.00 PM)	M.C.SRINIVASAN Vs V.JAYARAMAIAH	NAGAI AH.
51	O.S. 1135/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	29-10-2020 (1.00- 2.00 PM)	SUNRISE INTERACTIVE INDIA LTD REPTD BY D.A.SRINIVAS Vs KESHAVA	A.MURALI
52	O.S. 1151/2015 (EVIDENCE.) IA/1/2015	29-10-2020 (1.00- 2.00 PM)	VAIBHAV SHENOY REPTD BY VIJAYA VEDAVYASA SHENOY Vs K.LAKSHMAN	S.V.SRINIVAS
53	O.S. 1017/2016 (EVIDENCE.) IA/1/2016	29-10-2020 (1.00- 2.00 PM)	A MARIYAPPA Vs FREDRIC IMMANUAL	MLG
54	O.S. 1101/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	29-10-2020 (1.00- 2.00 PM)	T RAJENDRAN Vs S JOHN ERINIZER	V M LAKSHMIPATHI
55	O.S. 1139/2017 (EVIDENCE.) IA/1/2017	29-10-2020 (1.00- 2.00 PM)	V.D.GAJENDRA Vs VENKATARAMAIAH	A N KRISHNA

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56	O.S. 1149/2017 (EVIDENCE.) IA/1/2017	29-10-2020 (1.00- 2.00 PM)	V.S.DAKSHAYANI Vs PRADEEP KRISHNAPPA	PH VIRUPAKSHIAH
57	O.S. 169/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (1.00- 2.00 PM)	PREMA Vs S. NANJIAH	ABHILESH J.
58	O.S. 349/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (1.00- 2.00 PM)	M. SELVA RANI Vs SHAKUNTHALAMMA	K.R. BHARADWAJ
59	O.S. 475/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (1.00- 2.00 PM)	B H CHIKKANNA Vs B H GANGAIAH	P R DHANANJAYA
60	O.S. 545/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (1.00- 2.00 PM)	KEMPAMMA Vs VENKATARAMANAPPA	M. MOHAN KUMAR
61	O.S. 769/2009 (AMENDMENT) IA/1/2009	29-10-2020 (11:00-12:00 AM)	T. V. MAHADEVAIAH Vs G. S. SHANTHAKUMARI	H. THIMMAPPA
62	O.S. 71/2013 (EVIDENCE.) IA/1/2013	29-10-2020 (11:00-12:00 AM)	SPOORTHI.N Vs R.CHANDRA ALIAS CHANDRAPPA	P.CHIDANANDA AND OTHERS
63	O.S. 73/2013 (EVIDENCE.) IA/1/2013	29-10-2020 (11:00-12:00 AM)	B.K.PRASHANTH Vs R.CHANDRA ALIAS CHANDRAPPA	P.CHIDANANDA AND OTHERS
64	O.S. 565/2014 (EVIDENCE.) IA/1/2014	29-10-2020 (11:00-12:00 AM)	W. SURESH Vs BHARATHI	M. T. ANANDA
65	O.S. 595/2014 (EVIDENCE.) IA/1/2014	29-10-2020 (12.00- 1.00 PM)	NARAYANAPPA Vs B.G. NARASIMHAMURTHY	H. V. RAJARAM
66	O.S. 843/2014 (EVIDENCE.) IA/1/2014	29-10-2020 (12.00- 1.00 PM)	MUNILAKSHMAMMA @ LAKSHMI Vs R. RAJENDRA PRASAD	GURURAJA.S.SANGUR
67	O.S. 1033/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	29-10-2020 (12.00- 1.00 PM)	P.VIJAYA RAGHAVA REDDY Vs H.R.DILEEP RAJ	K.BHANU PRASAD AND D.N.NARASA REDDY
68	O.S. 1035/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	29-10-2020 (12.00- 1.00 PM)	Y.KUSHAL KUMAR REDDY Vs H.R.DILEEP RAJ	K Bhanu Prasad, D N Narasa Reddy
69	O.S. 1121/2014 (EVIDENCE.) IA/1/2014	29-10-2020 (12.00- 1.00 PM)	E. K. VINOD Vs A. PARAMASHIVAM	MANJUNATHA B AND V.RAVIPRAKASH

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70	O.S. 685/2013 (A.D.R) IA/1/2013	29-10-2020 (3.00- 4.00 PM)	DODDANANJAPPA Vs K. DHARANI	K.R. PUTTARAJU
71	O.S. 705/2015 (SUMMONS) IA/1/2015	29-10-2020	RAJANNA Vs KALAMMA	L SURESH
72	O.S. 385/2020 (SUMMONS)	29-10-2020	CORPORATION BANK REP BY B MADHANGI Vs NAGARAJ R E	SHIVASHANKAR A, SUMANA K, RAMYASHREE C
73	O.S. 387/2020 (SUMMONS)	29-10-2020	ANDHRA BANK REP BY DIPALI DIP Vs SHIVAKUMAR N	A. SHIVASHANKARA
74	O.S. 389/2020 (SUMMONS)	29-10-2020	CORPORATION BANK REP BY B. MADHANGI Vs NAGARAJ R.E	SHIVASHANKAR A.
75	O.S. 391/2020 (SUMMONS)	29-10-2020	UNION BANK OF INDIA REP BY BRANCH MANAGER B. MADHANGI Vs SAMRAJ A.	SHIVAKUMAR A.
76	O.S. 491/2020 (SUMMONS) IA/1/2020	29-10-2020	M K NARASIMHARAJU Vs PUTTEGOWDA	RAVI K G
77	O.S. 545/2020 (SUMMONS) IA/1/2020 IA/2/2020	29-10-2020	M GOKULA REDDY Vs M RAJANNA	J.V CHANDRASHEKAR
78	O.S. 707/2020 (SUMMONS) IA/1/2020	29-10-2020	MARIYA PRADEEP Vs UMABAI	GANESHA P
79	O.S. 709/2020 (SUMMONS) IA/1/2020	29-10-2020	J ANNE NIRMALA Vs UMABAI	GANESHA P
80	O.S. 711/2020 (SUMMONS) IA/1/2020	29-10-2020	S R GUNDAPPA Vs UMABAI	GANESHA P